## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	Hearing	397/398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Pramod S.FT.

A841657072

My. RJA VASAN

REGAL MACHINE TOOLS(P) Hd. H. Mom

Kamala Karthik

Petitioner

V. Maherh & Associates.

Vinceta Lal

PCS for R-1 filed appearance for R-1. Petitioner counsel is directed to serve copy of the petition on the PCS appearing for R-6. R-2 is present in person. He is representing R-1 company. He informed that their counsel Shri A.M. Sridharan will appear on the next hearing. R-5 is present in person. He reported that Shri A.M. Sridharan, Advocate is appearing for him and that he will attend on the next hearing. R-3 is present in person. He reported that the same advocate is appearing for him. Counsel for petitioners is present. Counsel is directed to collect notices from the Registry and serve it on R-4 and R-8.

List it on 30.06.2017.

MEMBER (J)

MEMBER (T)